Privatisation of Airports

- *192. SHRI R. VAITHILINGAM: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Government is considering to handover airports to private companes;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government had invited bids from the private companies for privatisation of airports in the country; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) to (d) Government of India accorded 'Inprinciple' approval for leasing of six airports of Airports Authority of India (AAI) viz. Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for Operation, Management and Development through Public Private Partnership (PPP). Accordingly, Airports Authority of India floated a Global Tender for inviting bids and identified winning bidder. Based on the same, Government has decided to hand over Ahmedabad, Lucknow and Mangaluru airports to the winning bidder in the first phase.